

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/1059/2019**

**DATED THIS THE 16<sup>th</sup> DAY OF SEPTEMBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

**(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

**(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)**

Konda Penchala Rao  
S/o Penchalaiah  
Aged 33 years  
Working as GDS MD  
Yelahanka SO  
Bengaluru-560 064  
Residing at No.138, Bagalur Cross  
Dwarakanagar 2<sup>nd</sup> Main  
IAF Post, Yelahanka  
Bengaluru-560 063.

....Applicant

(By Advocate Shri A.R.Holla - through video conference)

Vs.

1. Union of India  
By Secretary  
Department of Posts  
Dak Bhavan  
New Delhi – 110 001.

2. The Assistant Director (R&E)  
O/o Chief Postmaster General  
Karnataka Circle  
Bengaluru-560 001.

3. The Senior Superintendent of Post Offices  
Bengaluru East Division  
Bengaluru-560 025.

.....Respondents

(By Advocate Shri N.Amaresh - through video conference)

**ORDER (ORAL)**

**PER: SURESH KUMAR MONGA, MEMBER (J)**

Pursuant to our order dtd.11.09.2020, the respondents have produced the applicant's result in a sealed cover.

2. After opening the said sealed cover/envelope, it is revealed that the applicant has failed to qualify the examination.

3. The applicant's result as produced by the respondents is ordered to be taken on record.

4. Faced with the aforesaid situation, Shri A.R.Holla, learned counsel for the applicant states that the present Original Application has rendered infructuous.

5. Accordingly, the Original Application is ordered to be dismissed as having been rendered infructuous.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**

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